

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Civil Appeal No(s). 6573/2021

M/S. JAIPRAKASH SEWA SANSTHAN

Appellant(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

(For renewal of FDR)

Date : 06-12-2021 This appeal was called on for hearing today.

For Appellant(s)

M/S. Unuc Legal Llp, AOR

For Respondent(s)

Mr. Anurag Pandey, AOR
Mr. Gautam Das, AOR
Mr. Yogendra Singh, Adv.
Mr. Dharendra Jha, Adv.
Dr. Akash Kaushik, Adv.
Mr. C.M. Gopal, Adv.
Mr. Lalit Rana, Adv.
Ms. Vandana Miglani Bebarta, Adv.
Ms. Smita Samantaray, Adv.
Mr. Sunil Kumar Sethi, Adv.
Mr. Manoj Kumar, Adv.
Mr. B.K. Gautam, Adv.
Mr. Mahesh Thakur, AOR
Ms. Vipasha Singh, Adv.
Mr. Shiv Sagar Tiwari, AOR
Ms. Aakansha Tiwari, Adv.
Mr. Kishor Kumar Mishra, Adv.
Mr. Aditya Mishra, Adv.
Mr. Ashutosh Bansal, Adv.
Ms. Preeti, Adv.

contd....

UPON hearing the counsel, the Court made the following
O R D E R

Upon hearing the Ld. counsels for the parties, it is directed that the F.D.R. be renewed for a further period of one year from the due date of its maturity i.e. 19.12.2021.

AVANI PAL SINGH
Registrar